

To be Published in the Gazette of India Extraordinary
Part-II, Section - 3, Sub-Section (ii)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan

Notification No. 34 (RE-2013)/2009-2014

New Delhi, Dated 14th August, 2013

Subject: Amendment in the policy for import of Ammonium Nitrate.

S.O.(E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), read with paragraph 2.1 of the Foreign Trade Policy, 2009-2014, as amended from time to time, the Central Government hereby notifies the following amendment in Chapter 31 of the ITC(HS), 2012 Schedule 1 (Import Policy):

2. The following Policy Condition shall be inserted in Column 4 against Exim Code 3102 30 00:

“Import of Ammonium Nitrate having the chemical formula NH_4NO_3 or any combination containing more than 45% of Ammonium Nitrate by weight including emulsions, suspensions, melts or gels (with or without inorganic nitrates), and classified as explosive under Explosives Act, 1884, is subject to licence from Chief Controller of Explosives under the Ammonium Nitrate Rules, 2012.”

3. The revised import policy of item ‘Ammonium nitrate, whether or not in aqueous solution’ under Exim Code 3102 30 00 in Chapter 31 of the ITC(HS), 2012 Schedule 1 (Import Policy) shall be as under:

Exim Code	Item Description	Policy	Policy Conditions
3102 30 00	Ammonium nitrate, whether or not in aqueous	Free	“Import of Ammonium Nitrate having the chemical formula NH_4NO_3 or any combination containing more than 45% of Ammonium Nitrate by weight including emulsions, suspensions, melts or gels (with or without inorganic nitrates), and classified as explosive under Explosives

	solution	Act, 1884, is subject to licence from Chief Controller of Explosives under the Ammonium Nitrate Rules, 2012.”
--	----------	---

4. Effect of this Notification:

Import of Ammonium Nitrate of certain specification would require prior permission from Chief Controller of Explosives.

Sd/-

(Anup K. Pujari)
Director General of Foreign Trade
E-mail: dgft[at]nic[dot]in

(Issued from 01/89/180/0070/AM-03/PC I (A)/PC 2(A))